

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

130. C.P.(IB)-1034(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2024**

NAME OF THE PARTIES: Bank of Maharashtra

V/s.

Dr. Pradip Prabhakar Linge (Personal
Guarantor of Avivet Nutritional Services Pvt. Ltd.)

SECTION 95(1) OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **03.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)